

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI.

BENCH AT CHENNAI.

**LIST OF STAKEHOLDERS  
UNDER SECTION 31(2) OF THE INSOLVENCY AND BANKRUPTCY  
BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016**

**IN THE MATTER OF**

**KARVIN CUISINES PRIVATE LIMITED (INSOLVENCY PETITION**

**No. IA/1003/2022 IN IBA/391/2020) UNDER LIQUIDATION**

**UNDER CHAPTER III PART II OF THE I & B CODE, 2016 DATED 9<sup>th</sup>**

**January 2023**

I, Ramachandran Subramanian, Liquidator of Karvin Cuisines Private Limited  
humbly submit as follows:-

- 1) It is submitted that I am acting as the Liquidator in the above matter pursuant to the order dated 09.01.2023, passed by this Hon'ble Tribunal
- 2) Pursuant to Section 31(2) of the Insolvency And Bankruptcy Board Of India (liquidation process) regulations, 2016 the List of Stakeholders is being filed.

Kindly take above information in your record.

Thank you,

**Sincerem CUISINES PRIVATE LIMITED  
(IN LIQUIDATION)**

**RAMACHANDRAN SUBRAMANIAN**

**LIQUIDATOR FOR KARVIN CUISINES PRIVATE LIMITED**

**Ramachandran Subramanian**

**PS: Registration No. 2019/12136**

**REGISTRATION NO.**

**Liquidator in the matter of Karvin Cuisines Private Limited**

**Place: Chennai**

**Date: 21-03-2023**


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The List of stakeholders based on claims received till date is as below.

S.No.	NAME OF CREDITOR SECURED FINANCIAL CREDITOR	Nature of loan	TOTAL AMOUNT OF CLAIM RECEIVED (In INR)	TOTAL AMOUNT OF CLAIM ACCEPTED (In INR)	DETAILS OF ANY SECURITY HELD	THE VALUE OF THE SECURITY AS ON LCD	THE DATE IT WAS GIVEN
1	Canara Bank, Egmore II Branch, 16, Police Commissioner Office Road, Egmore, Chennai, Tamilnadu, 600008, India	Overdraft Term Loan TOTAL	34,89,434.01 86,83,446.67 1,21,72,860.68	34,89,434.01 86,83,446.67 1,21,72,860.68	Hypothecation of Stocks Hypothecation of Plant & Machinery	NIL NIL	12-Jun-17 20-Apr-17

For KARVIN CUISINES PRIVATE LIMITED  
(IN LIQUIDATION)

  
**RAMACHANDRAN SUBRAMANIAN**  
**LIQUIDATOR FOR KARVIN CUISINES PRIVATE LIMITED**  
 As per Order of Hon'ble NCLT, Chennai  
 IBBI REGN NO. IBBI/CA/2012/001/007/2018-2019/12136